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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ CM(M) 114/2020 and CM 3768/2020 (stay)

BHARAT BHUSHAN SACHDEVA & ORS.... Petitioners

Through: Dr. Amit George, Mr. Aman Bakshi, Mr. Amol Acharya, Mr. Arkaneil Bhaumik and Mr. Rayadurgam Bharat, ADv

versus

**JHANG BIRADARI HOUSING
RESIDENTS SOCIETY**

..... Respondent

Through: Mr. S.N. Choudhri and Mr. Dipit Sareen, Adv.

CORAM:

HON'BLE MR. JUSTICE C.HARI SHANKAR

ORDER

09.11.2022

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1. Owing to paucity of time, it is not possible to take up this matter today.

2. Renotify on 15th February 2023 for hearing.

C.HARI SHANKAR, J

NOVEMBER 9, 2022

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